5. Pondichery: The Government of Pondicherry also provide financial assistance of Rs. 10,000/- in case of death of fishermen while fishing through the Welfare and Distress Relief Society.

have 6. The Government of India recently introduced a Centrally Sponsored Scheme on Group accident insurance for active fishermen. This scheme has been communicated to all the State Government/Union Territories. This Scheme covers the fishermen of inland, estuarine and marine sectors. who are and would be members of Fishermen Cooperative Societies/Federation/recognised welfare organisation. An Annual premium on policy is Rs. 12/- for providing an insurance cover of Rs. 15,000/- in the event of death or permanent disability due to accident and Rs. 7,500/- in the case of partial disability. The Central Government would subsidise 50 per cent of the annual premium and the remainder 50 per cent will be borne by the States/U.Ts. either directly or in conjunction with the organisations of which the fishermen are members. The Central subsidy will be released through the State Governments the organisation based on the yearly premium which such **brganisatio** will pay to the insurance companies.

## Implementation of IRDP in Orissa

2156. SHRI B. C. PATTANAYAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount allocated to different States in 1983-84 for implementing IRD Programme; and

(b) the names of the blocks in Puri district in Orissa where IRD Programme has been implemented during the last two years and where it is under implementation at present?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) An allocation of Rs. 8.00 lakhs per block is available for IRDP during 1983-84 to each State which is to be shared equally by Centre and the States. The Statewise allocation proposed for 1983-84 is given in the statement attached. [See below].

(b) All the blocks in the country including Orissa State have been brought under IRD since 2nd October, 1980 (1980-81). The programme is therefore, in operation at present throughout the country including all the blocks of district Puri of Orissa.

## Statement

SI. No.	Name of States/U.Ts.									No. of Blocks	Proposed allocations for 1983-84 (Rs. in lakhs)	
	12					_					4	
	Andhara	Prades	h.		•		•		•	324	2592.00	
2	Assam				•	•	•	•	•,	134	1072.00	
3	Bihar	. :		•			•	•		587	4946.00	,
4	Gujarat				•					218	1744.00	_ 2
5	Haryana	٠					•	٠.		87	696.00	- * -
6	Himachal	Prades	sh.		•	• .	٠.	٠.		69	552.0	
. 7	Jammu &	Kashn	nir		•	•		•	•	- 75	600,00	
8	Karnataka	٠,			•				•	175	1400.00	

•	Written A	nswers	[ 18	MA:	R, 19	83 ]	to Questions			210	
	2								3	4	
9	Kerala	•	,	٠,	•	•			144	1152.00	
0	Madhya Pradesh	ı .		•		•	•		458	3664.00	
1	Maharashtra	•	•						<b>2</b> 96	<b>2368.0</b> 0	
2	Manipur .		•		•	•	•	· . •	<b>2</b> 6	208.00	
3	Meghalaya					•	•		24	192.00	
4	Nagaland .	•					•	٠.	<b>Q</b> I	168.00	
5	Orissa		• .				•	, T. : -	314	2512.00	
6	Punjab	•							117	936.00	
7	Rajasthan .								<b>33</b> 2	1856.00	`-
8	Sikkim				•				4	32.00	
9	Tamil Nadu .				•				377	3016.00	
0	Tripura .				•		. •	. •	17	136.00	
1	Uttar Pradesh					•		•	876	7008.00	
2	West Bengal .	•		•	•				335	<b>268</b> 0.00	
Un	ion Territe <b>rie</b> s			-					~		-
13	A. & N. Island	ls .		•				•	5	40.00	
4	Arunachal Prac	lesh		•					48	384.00	
₹5	Chandigarh .						•		1	8.00	
26	Dadra & Naga	r Have	li					.==	I	8.00	
27	Delhi	•			•				5	40.00	
28	Goa, Daman &	d Diu			•	•		•	12	96.00	
29	I.akshadweep						•	•	5	40.00	
30	Mizoram .	•							20	160.00	
31	Pondicherry .		•	•	•		•		4	32.00	
	TOTAL					•	•	•	5011	40088.00	
	ethusamudram 7. SHRI V. G SHRI V. VE	OPAL	SAM				THE	MIN		OF ST OF SHIPPI RI Z, R. A	۷G

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government have received the report of the Technical Expert Committee on the Sethusamudram Canal Project; and
- (b) if so, what decision has been taken thereon?

- In -

- (a) No.
  - (b) Does not arise.

## Construction of wells in problem Villages

2158. DR. BHAI MAHAVIR: Will the Minister of WORKS AND HOUS-ING be pleased to state:

(a) what progress has so far been made with regard to the construc-